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Title: Secretary-General reported a message from Rajya Sabha that Rajya Sabha concurred in the recommendation of the Lok Sabha to appoint three members of Rajya Sabha to the Joint Committee on the Financial Resolution and Deposit Insurance Bill 2017.

SECRETARY-GENERAL: Madam Speaker, I have to report the following message received from the Secretary-General of Rajya Sabha:-

‘I am directed to inform the Lok Sabha that the Rajya Sabha at its sitting held on Monday, the 19<sup>th</sup> March, 2018, adopted the following Motion regarding filling up of three vacancies in the Joint Committee on the Financial Resolution and Deposit Insurance Bill, 2017:-

“That this House concurs in the recommendation of the Lok Sabha that the Rajya Sabha do appoint three Members to the Joint Committee on the Financial Resolution and Deposit Insurance Bill, 2017 in the vacancies caused by the retirement of Shri Sukhendu Sekhar Ray from Rajya Sabha and two more vacancies that will arise owing to retirement of Shri Ajay Sancheti and Shri Bhupender Yadav from Rajya Sabha on 2<sup>nd</sup> and 3<sup>rd</sup> April, 2018, respectively and communicate to the Lok Sabha the names of the Members so appointed by the Rajya Sabha to the Joint Committee and resolves that Shri Sukhendu Sekhar Ray be re-appointed and Shri Bhupender Yadav and Shri Mahesh Poddar be re-appointed/ appointed to the said Joint Committee w.e.f. 4<sup>th</sup> and 3<sup>rd</sup> April, 2018 respectively.” ’

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